

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 199 OF 2019 & IA No. 1879 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Mahanagar Developers

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Dipali Sheth for A1

Counsel for the Respondent(s) : Udit Gupta for R2
Anup Jain for R2
S. Rama for R2

ORDER

Maharashtra Electricity Regulatory Commission / Respondent No.1 remains absent.

Rejoinder, if any, shall be filed by the Appellant on or before 20.11.2019 after duly serving copy on the other side.

List the matter on **25.11.2019.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR